THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The agreements were signed on 22.7.2010 with the World Bank for two projects namely, (i) Integrated Coastal Zone Management (ICZM) and (ii) Industrial Pollution Prevention (IPP) with the total cost of the project as Rs.1155.63 crores and Rs.339.26 crores, respectively.

- (c) With regard to the ICZM project the World Bank contribution is Rs.898.12 crores, which is in the form of International Development Association (IDA). For the Industrial Pollution Prevention project, the contribution of the World Bank is Rs.288.68 crores. The repayment period of the Ioan ranges upto 30-35 years commencing from December, 2020.
- (d) and (e) The Government has drawn up a road map for implementing the IOZM Project which includes, strengthening of the coastal regulations to protect the coastal environment and safeguard the livelihood of local communities. The IPP Project includes, the development of a framework for the establishment of a National Programme for Rehabilitation of Polluted Sites and to build the technical capacity of select State Pollution Control Boards for undertaking environmentally sound remediation action for the identified highly polluted sites.
- (f) The World Bank loan assistance alongwith Government of India and State Government contribution would be utilized for activities relating to coastal management which includes, hazard mapping, institutional building, Integrated Coastal Zone Management Plan preparations in the States of Gujarat, Orissa and West Bengal. With regard to IPP Project remediation of highly polluted sites two in Andhra Pradesh and eight in West Bengal on pilot basis are undertaken.

## Protected areas in Orissa

1518. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the steps being taken by Government to declare Kondakamberu, Gupteswar, Pradhanpat, Chandrapur. Narayanpatna and Kapilas forests in Orissa as protected areas under the Wildlife Protection Act; and
- (b) the details of steps taken by the Central Government in ensuring the States enhance the protected area network in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) As reported by the State Government of Orissa, action for notification of Kapilash Wildlife Sanctuary has been taken. However, there is no proposal for declaration of Kondamberu, Gupteswar, Pradhanpat, Chandrapur and Narayanpatna Sanctuary in the State of Orissa.

(b) The National Wildlife Action Plan (2002-2016) envisages to increase the Protected Area network in the country. However, the State/UT Governments are empowered to declare Protected Areas as per the provisions of the Wildlife (Protection) Act, 1972.

## Central team to proposed site of POSCO

1519. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has sent a Central Team to the proposed site of POSCO Steel Plant at Paradeep in Orissa to ascertain any violation of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 by the State Government;
  - (b) if so, the details of the report submitted to Government in this regard;
  - (c) whether the tribal inhabitants exist on POSCO steel plant land site; and
  - (d) if so, the action Government proposes to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Ministry of Environment and Forests *vide* its Order dated 28.07.2010 constituted a four member Committee to investigate and ascertain status of implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Rehabilitation and Resettlement provisions in and around the 1253,225 ha. forest land required for establishment of an Integrated Steel Plant and Captive Port by POSCO-India Pvt. Ltd. in Jagatsinghpur district of Orissa. The Committee is yet to submit its report.